

(ग) क्या प्रोग्राम एग्जीक्यूटिवों के 400 में अधिक पद भरे गये हैं जबकि प्रोड्यूसरों के 80 पद भी नहीं भरे गए हैं; और

(घ) इस बारे में इस प्रकार की अनमानता के क्या कारण हैं और क्या भविष्य में प्रोड्यूसरों और प्रोग्राम एग्जीक्यूटिवों के पद एक ही संख्या के आधार पर भरे जायेंगे ?

**पूचना और प्रसारण मंत्री (श्री लाल कृष्ण भट्टवाणी) :** (क) गत पांच वर्षों के दौरान आकाशावाणी और दूरदर्शन में प्रोग्राम एग्जीक्यूटिवों के कुल 478 पद भरे गए हैं। इनमें से 227 पद विभागीय पदोन्नति के माध्यम से और 251 पद सीधी भर्ती के माध्यम से भरे गए हैं।

(ख) गत पांच वर्षों के दौरान आकाशावाणी में प्रोड्यूसरों के 72 पद, जिनमें उक्त अवधि के दौरान सृजित किए गए 64 पद भी शामिल हैं, भरे गए हैं। दूरदर्शन में इसी अवधि के दौरान प्रोड्यूसरों के 140 पद सृजित किये गए हैं और 111 पद भरे गए हैं।

(ग) उपर्युक्त (क) और (ख) से यह देखा जा सकता है कि प्रोग्राम एग्जीक्यूटिवों के कुल 478 पद और प्रोड्यूसरों के कुल 183 पद भरे गए हैं।

(घ) दोनों श्रेणियाँ कार्यक्रमों की योजना बनाने और उन्हें तैयार करने के लिए उत्तरदायी हैं। प्रोग्राम एग्जीक्यूटिवों और प्रोड्यूसरों के पदों की संख्या के बीच कोई अनुपात निश्चित नहीं किया गया है। यह कार्यक्रमों के विशिष्ट क्षेत्रों के सम्बन्ध में केन्द्र की वैयक्तिक आवश्यकताओं पर निर्भर करना है।

#### Rehabilitation grants for Mizos

9818. DR. R. ROTHUAMA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Rehabilitation Grants sanctioned by Central Gov-

ernment sanctioned by Central Government in October-November, 1977 are meant for all MNF rank and file returnees' including those who, had come out under the President's Amnesty;

(b) whether it is a fact that the said Rehabilitation Schemes cover only those MNF-personnels, who had returned after 1972 i.e., after Mizoram became a Union Territory; and

(c) the exact scope covered by this Rehabilitation Scheme with regard to those MNF Returnees, since the uprising started in 1966?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) to (c). The Rehabilitation Grants sanctioned by the Central Government in October 1977 are meant to cover the returnees who came over-ground after 21st January, 1972 when an assurance had been given that they would be properly rehabilitated.

#### Fire in Defence Barracks

9819. SHRI MOHD. HAYAT ALI: Will the Minister of DEFENCE be pleased to state:

(a) the causes of fire which broke out in Defence Barrack of King George's Avenue on 17th April 1978;

(b) whether there has been a long-standing dispute between the NDMC and Fire Department about the ownership of the static water tanks at South Block resulting in delay for extinguishing the fire; and

(c) if so, steps Government propose to take to resolve these disputes in order to provide water facilities to the fire Department from the two static water tanks at South Block?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) Cause of fire is not yet known. However, a Court of Inquiry which has been set up is to *inter alia* enquire into

the cause of fire The Inquiry Report is awaited

(b) There was no dispute about the ownership of water tanks and water was used from these tanks by the fire engines

(c) Does not arise

#### Role of State Tribal Departments in Sub-Plans

9820 SHRI GIRIDHAR GOMANGO Will the Minister of HOME AFFAIRS be pleased to state

(a) the role played by the State Tribal Departments for preparation allocations and implementation of the schemes, programmes, projects in tribal sub-plan areas State-wise

(b) whether integrated approach has been introduced in allocation administration and formulation of plans by the States for Integrated Tribal Development Projects by the States, and

(c) if not the procedures adopted by the States and instructions given by the Centre in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL) (a) Under the sub-plan approach for tribal development it has been emphasised that tribal development is the concern of all departments and agencies in their respective areas of operation and is not to be treated as the exclusive responsibility of the Tribal Welfare Departments. The role of Tribal Welfare Departments is to coordinate and oversee the programmes in the tribal sub-plan areas

(b) and (c) In the formulation and implementation of the Integrated Tribal Development Projects, the needs of each Project area are taken into account and cohesive programmes drawn up for them. The State Gov-

ernments have taken various measures like the appointment of Project Officers, the delegation of financial and administrative powers, and the setting up of project level committees for more effective planning and implementation

#### Police Radio Operators in Andaman and Nicobar

9821 SHRI MANORANJAN BHAKTA Will the Minister of HOME AFFAIRS be pleased to state

(a) whether Government are aware that Police Radio operators working under Andaman and Nicobar Administration have difficult nature of service being posted in remote and isolated islands but do not have any promotional channel, and

(b) if so, whether Government propose to provide a selection grade to such employees?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL) (a) and (b) According to the Andaman and Nicobar Administration the Police Radio Operators along with the Armed Police Guards are posted on temporary transfer to certain remote and isolated islands for security reasons for periods ranging from 3 to 6 months. It is not correct to say that they do not have channels for promotion. The posts of Head Radio Operators are filled by promotion from Radio Operators, Head Radio Operators are further eligible for promotion to the posts of Supervisors. A proposal for the introduction of selection grade for the Radio Operators is under consideration